

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.815/2022
(I.A No. 214/2024, I.A No. 192/2024)

IN THE MATTER OF:

SURESH CHAND

...APPLICANT

VERSUS

D.M. KAPASHERA & ORS.

...RESPONDENTS

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New Delhi

Date: 29/08/2024

FILED BY:

JYOTI MENDIRATTA

Advocate for I&FCD, GNCTD

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**ACTION TAKEN REPORT ON BEHALF OF THE IRRIGATION
& FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI**

MOST RESPECTFULLY SHOWETH: -

PRELIMINARY SUBMISSIONS: -

1. That Irrigation & Flood Control Department had received Administrative Approval Expenditure Sanction amounting to Rs. 47.04 Lacs from Director (Panchayat) dated 29.02.2024 for the work "Construction of boundary wall for protection of Johad/ Pond bearing Kh. No. 111 at village Kanganheri in N.G. Block.
2. Accordingly, tender was floated and work was awarded to the Agency for the work of desilting of pond and providing G.I. chain link fencing on boundary of the pond for its protection.
3. The desilting work has already been completed.

4. That fencing work was taken up as per the demarcation report obtained from the Tehsildar, Kapashera. Fencing poles have already been erected in two legs i.e., in west and south directions (Photos attached at Annexure-A). In the other two legs (north & east directions), hindrance was created by the villagers for which police assistance is being sought. After getting police assistance, the work in the other legs have also started and is in progress.
5. The work is expected to be completed by 20th September, 2024.



Executive Engineer
Civil Division CD-I
Govt. of NCT of Delhi
Delhi-110027

On behalf of

IRRIGATION & FLOOD CONTROL DEPARTMENT

New Delhi

Date: 29/08/2024

Through



JYOTI MENDIRATTA

Advocate for I&FCD, GNCTD

ANNEXURE-A



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Handwritten signature
 Executive Engineer
 Civil Division CD-I
 Irr. & Flood Control Deptt.
 Govt. of NCT of Delhi
 Delhi-110027

ANNEXURE-A



Wiaq.

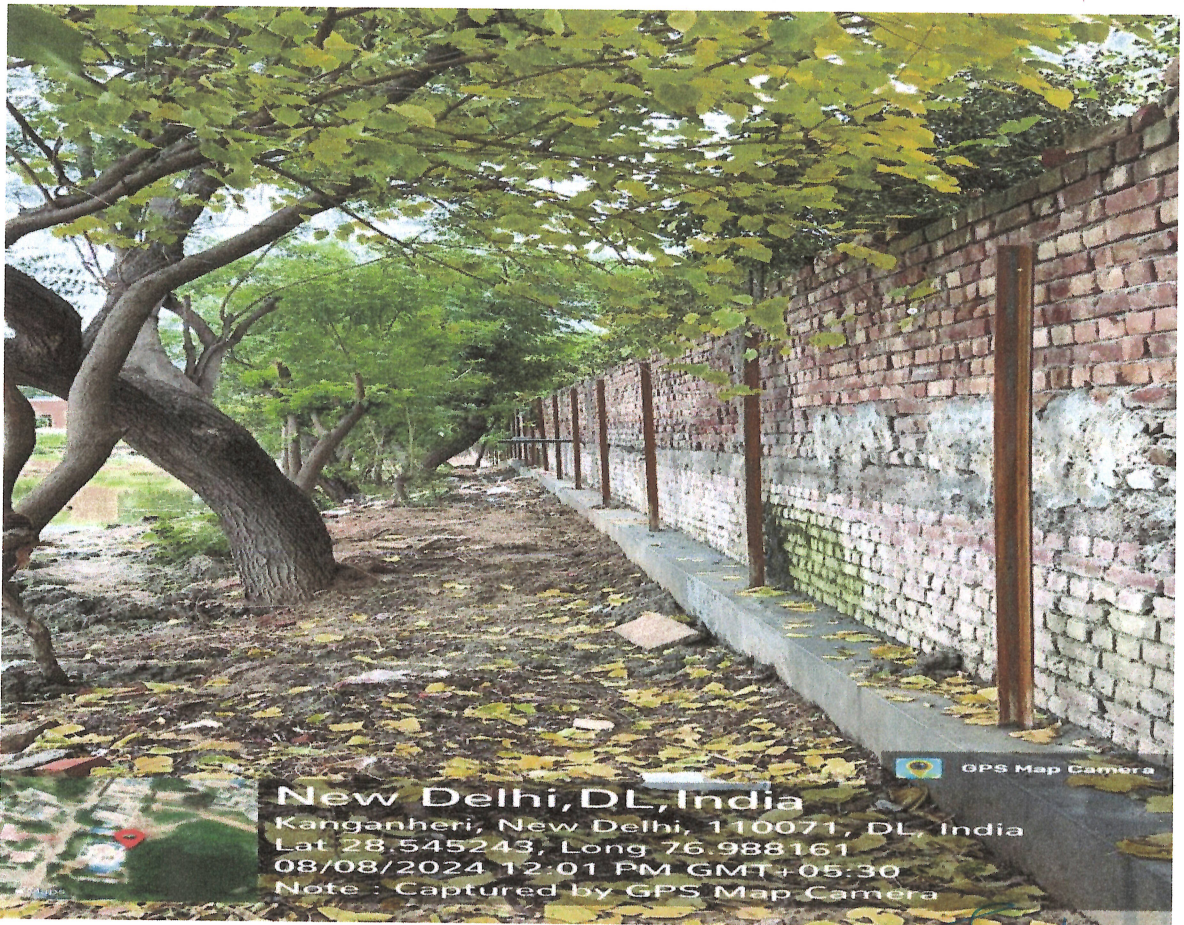
Executive Engineer
 Civil Division CD-1
 Irr. & Flood Control Deptt.
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 Delhi-110027

ANNEXURE-A



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Talk
 Executive Engineer
 Civil Division CD-I
 Irr. & Flood Control Deptt.
 Govt. of NCT of Delhi
 Delhi-110027



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Wioy
 Executive Engineer
 Civil Division CD-I
 Irr. & Flood Control Deptt.
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